

National Company Law Tribunal

Allahabad Bench

CP NO.37(ND)/2016

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017**

NAME OF THE COMPANY: Asta Educational Pvt Ltd Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

Order dated 13.02.2017

CP No.37(ND)/2016 Asta Educational Pvt Ltd Ors.

The case is fixed today for consequential order. Today both the parties are absent despite notices were issued by the petitioner to the respondents on 08.12.2016. Hence, the order in the present case is reserved.


SH. H.P. CHATURVEDI (Judicial Member)

Dated 13.02.2017